

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.04.2021 (MONDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 42 of 2021	Registrar of Companies, West Bengal Vs. Bhattacharyya Bottling Plant Pvt. Ltd. & Ors.	Sumit Kumar Jaiswal	
<b>2.</b>	Comp. App. (AT) No. 43 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	

### **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
<b>4.</b>	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan
<b>5.</b>	Comp. App. (AT) (Ins) No. 147 of 2021	Aseem Srivastav Vs. ICICI Bank Limited and Anr.	Eshna Kumar	Anand Shankar Jha

### **For Hearing**

<b>6.</b>	Comp. App. (AT) No. 29 of 2021  <b>Part Heard</b>	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan
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7.	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri
8.	Comp. App. (AT) (Ins) No. 983 of 2020	Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors.	Meghna R.M.	Sandeep Bajaj-R1

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**